28.7.2011 Hon'ble Mr. D.C. Lakha, A.M. Hon'ble Mr. A.K. Bhardwaj, J.M

Shri M.K. Upadhyay, Advocate for the applicant is present. Shri D.N. Mishra, Advocate for the respondents is present.

Learned counsel for the applicant has submitted that he wants to withdraw the OA. Accordingly, the OA is dismissed as withdrawn. However, it would have the liberty to file the fresh OA, if so legally advised.

J.M.

A.M.

RKM/